

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3008

ANSWERED ON:10.02.2014

SETTING UP OF REGULATOR

Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Mandlik Shri Sadashivrao Dadoba;Singh Shri Rajiv
Ranjan (Lalan)

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government proposes to appoint a national regulator with offices across the country to appraise projects, enforce environmental norms for approvals and to impose penalties on polluters in the country;

(b) if so, the details thereof; and

(c) the time by which it is likely to be set up?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (DR. M. VEERAPPA MOILY)

(a), (b) & (c) The Supreme Court vide its order dated 6.1.2014 in IA Nos. 1868,2091, 2225-27,2380,2568 and 2937 in Writ Petition (C) No. 202 of 1995 has inter-alia directed the Government of India to set up a Regulator for appraising projects, enforcing environmental conditions for approvals and to impose penalties on the polluters. The court has directed that the notification appointing the Regulator be filed along with affidavit in the court by 31.3.2014. The matter is under examination.